

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 12TH MARCH, 2025 AT 02.30 P.M. (SECOND SITTING).

I. RESUMPTION OF GENERAL DISCUSSION ON THE GOVERNOR’S ADDRESS.

RESUMPTION of general discussion on the following motion moved by Shri Ghanshyam Dass, M.L.A. and seconded by Shri Yoginder Singh Rana, M.L.A. on the 10th March, 2025, namely:-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th March, 2025 at 11.00 A.M.’.”

II. PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALLMENT) FOR THE YEAR 2024-2025 AND THE REPORT OF THE COMMITTEE ON ESTIMATES THEREON THROUGH NEVA PORTAL.

(i)		THE FINANCE MINISTER		to present the Supplementary Estimates (Second Installment) 2024-2025.
(ii)		THE CHAIRPERSON, COMMITTEE ON ESTIMATES		to present the Report of the Committee on Estimates on the Supplementary Estimates (Second Installment) 2024-2025.

III. SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) 2024-2025.

1.
- Discussion on the Estimates of expenditure charged on the revenue of the State.
2.
- Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 12	A MINISTER	to move that a supplementary sum not exceeding ₹1,00,000/- for Revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2025 in respect of <u>Demand No. 12-Education (Secondary / Elementary) / Higher Education (Higher, Technical, Science & Technology) / Women and Child Development.</u>	Supplementary Estimates 2024-25 (2 nd Installment) Page No. 1-3
Demand No. 16	A MINISTER	to move that a supplementary sum not exceeding ₹4,00,000/-for Revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2025 in respect of <u>Demand No. 16- Social Justice, Empowerment /Welfare of Schedule Castes and Backward Classes & Antodaya (SEWA) / Welfare of Ex-Servicemen</u>	Supplementary Estimates 2024-25 (2 nd Installment) Page No. 4-8
Demand No. 17	A MINISTER	to move that a supplementary sum not exceeding ₹127,05,51,819/- for Revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2025 in respect of <u>Demand No. 17- Public Works (Building and Roads)/ Transport/ Civil Aviation.</u>	Supplementary Estimates 2024-25 (2 nd Installment) Page No. 9-11

IV. LEGISLATIVE BUSINESS.

(Bills to be introduced)

1. The Panchkula Metropolitan Development Authority (Amendment) Bill, 2025	A MINISTER	to introduce the Panchkula Metropolitan Development Authority (Amendment) Bill.
2. The Sports University of Haryana (Amendment) Bill, 2025	A MINISTER	to introduce the Sports University of Haryana (Amendment) Bill.

CHANDIGARH:
THE 11TH MARCH, 2025.

DR. SATISH KUMAR,
SECRETARY.